

Nagar M-Block Welfare Society (Delhi) for providing street light on Prabhu Bhawan Marg (Church Road) etc;

(b) whether it is a fact that this is very busy road for people from adjoining blocks to go to the Laxmi Nagar Bus Stop;

(c) whether during rainy season people are put to great hardship while returning late evening on account of lack of Street light;

(d) if so, why the request has not been taken note of seriously; and

(e) steps being taken to provide street lights before the start of rainy season?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) D.E.S.U. have reported that they did not receive any communication referred to in the question.

(b) & (c). Delhi Administration has reported that this is an unauthorised colony and no survey has yet been done with regard to roads and hardships caused to the people on account of lack of street lighting etc.

(d) In view of the reply at part (a) above, the question does not arise.

(e) Delhi Administration has informed that necessary steps would be taken on the deposit of funds by the residents of the area or alternatively when the seed capital is given by the Government of India to whom a proposal has been sent by the Delhi Development Authority in respect of all the unauthorised colonies.

**Co-ordination between Minister of Railways and Minister of Energy for adequate supply of coal**

290. PROF. P. G. MAVALANKAR: Will the Minister of ENERGY be pleased to state:

(a) whether he has taken any initiative and action recently in the

matter of effective, sensible and urgent coordination between the Ministries of Energy and Railways for ensuring continued, regular, timely and adequate supplies of coal to various parts of the country, particularly at industrial units and electric power stations;

(b) if so, full facts and results thereof; and

(c) if not, why not?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI JANESHWAR MISHRA): (a) and (b). Continuous and close coordination is being maintained between the Ministry of Railways and the Ministry of Energy for supply of adequate quantities of coal to various parts of the country. Local groups have been set up with Coal Companies, Railways and power station authorities to step up the rail despatches to priority consumers. Setting up of such coordinating groups have resulted in increased supply of coal to power stations.

(c) does not arise.

**Visit of Minister of Defence to foreign countries**

291. PROF. P. G. MAVALANKAR: Will the DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE be pleased to state:

(a) whether he recently visited some foreign countries;

(b) if so, facts thereof, including the costs incurred;

(c) purposes of the said visits and the results (including agreements, contracts, etc. signed, if any) thereto; and

(d) who accompanied him to these visits and for what advice and assistance?

THE DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) Yes, Sir.

(b) DPM (Def.) alongwith some senior officials and personal staff visit-

ed Bulgaria and Romania from 28-5-79 to 6-6-79 on an invitation from the Defence Ministers of these countries. The return journey was via London. Details of expenditure incurred are under compilation as certain expenditure details are still awaited.

(c) This was primarily a goodwill visit during which there was a general and fruitful exchange of views on subjects of mutual interest. No contracts/agreements were signed. A Protocol was signed with Bulgaria on Defence Cooperation. In London DPM (Def) had, apart from exchange of views with the Prime Minister, the Foreign Secretary and Defence Secretary of U.K., looked into the problems of critical procurement through India Supply Wing of our High Commission in U.K.

(d) The following Officers from Ministry of Defence and Service Hqrs. accompanied DPM(Def.) for detailed study of the possibilities of cooperation with these countries, in addition PS to DPM (Def.) and a personal attendant also accompanied.

- (i) Lt. Gen. S. Menezes, VCOAS
- (ii) Shri P. S. Kohli, Jt. Secretary (P&C).
- (iii) Shri B. B. Sahai, Joint secretary (P&W).
- (iv) Maj. Gen. S. C. Payara, CCP & D.
- (v) Air Cmde. M. M. Sinha, OSD (Plg.).
- (vi) Capt. KASZ Raju, Jt. Director (Navy).

#### **Provision of Legal Aid to weaker Sections**

292. PROF. P. G. MAVALANKAR: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government propose to bring before Parliament at an early date a Bill for providing free

legal aid to the economically weaker sections of the community all over the country;

(b) if so, how and when and with what broad provisions; and

(c) if not, why not?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) Although Bhagwati Committee on National Juridicare have recommended legislation for providing free legal aid to the economically weaker sections of the community all over the country and have appended a draft bill with their Report, the Government is yet to take a decision thereon. An Inter-departmental Committee has been set up with a view to prepare a Paper for the directions of the Cabinet on the various points emerging from the Bhagwati Committee Report. It is about to conclude its work. It would, therefore, not be possible to give a specific answer to this question at this stage.

(b) and (c). In view of the above, these questions do not arise.

#### **Foreign Visit by Minister**

293. PROF. P. G. MAVALANKAR: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether he recently visited Soviet Union and other countries;

(b) if so, full facts thereof;

(c) purposes and results of the said visits; and

(d) total expenses incurred and the names of the officials who accompanied him to the said visits and reasons for their so accompanying him?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) and (b). Minister of Petroleum, Chemicals and Fertilizers visited the Soviet Union and Saudi Arabia from 28-5-79